

Churchgate, Bombay. This auditorium was handed over by A.I.R. to the National Film Development Corporation for screening of films. However, the auditorium was taken back from National Film Development Corporation for setting up AIR's Multi-track recording studio.

(c) and (d). After taking back the auditorium from National Film Development Corporation in 1988, it is being used for the purpose of recording of programmes before invited audiences. Renovation work to make the auditorium suitable for multi-track recording studio and civil modification works have already been initiated.

Assistance to Goldsmiths

10424. SHRI R. JEEVARATHINAM:
SHRI R.N. RAKESH:
SHRI PHOOL CHAND
VARMA:
SHRI A.R. ANTULAY:

Will the Minister of FINANCE be pleased to state:

(a) whether Government have assessed the number of licenced goldsmiths in the country and their annual demand of gold;

(b) whether there is a propose to give loan or some relief to the goldsmiths for their rehabilitation being affected by the Gold Control Act now repealed;

(c) if so, the details thereof;

(d) whether Government have taken any measures to meet the requirement of gold in the country; and

(e) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) The number of certified Goldsmiths

in the country was 3,78,416 in 1989. No assessment is however possible of the annual demand of gold required by goldsmiths.

(b) No, Sir.

(c) Does not arise.

(d) No, Sir.

(e) Gold is not an essential commodity hence no action has been taken to meet the requirement of gold in the country.

NRI Investment in the Capital Issues of Indian Companies

10425. SHRI DILIP SINGH JU DEO:
SHRI SHANTARAM
POTDUKHE:

Will the Minister of FINANCE be pleased to state:

(a) whether there is an alarming slump in the Non-Resident Indian (NRI) investments in the capital issues of Indian Companies;

(b) if so, the reasons therefor;

(c) whether even in the domestic money market, the investors are in a dilemma over debenture tactics of the Companies; and

(d) if so, the measures Government propose to take to countenance the situation and revamp the investment market—both NRI and domestic investments?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) to (d). Investors response to the issue of company depends upon a variety of factors, including the general state of the capital market, the marketing effort put in by the company, its past record, the expectations and perception of the investors and

other options available to them. Various steps for the development of the market and to protect the interest of investors are taken from time to time, which is an ongoing process and will continue.

Setting up of Television Transmitters Unit in Rural Areas of Srikakulam

10426. DR. VISHWANATHAM: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Rural Television Transmitter unit is proposed to be set up in rural areas of Srikakulam during 1990-91;

(b) if so, the details of the locations; and

(c) if not, the reasons therefor?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) to (c). Whereas a low power TV transmitter is already functioning at Srikakulam, the high power (10 KM) TV transmitter at Visakhapatnam also provides service in parts of Srikakulam district including rural areas. There is, however, no approved scheme at present to set up another TV transmitter in Srikakulam district. It is the endeavour of the Government to extend TV service to the remaining uncovered parts of the country including those in Srikakulam district as expeditiously as possible, dependent upon the availability of funds for this purpose.

Loss to ITDC from Tourist Transport

10427. SHRI KASHIRAM RANA: Will the Minister of TOURISM be pleased to state:

(a) whether efforts are going on for some years to close down/reduce the transport fleet of India Tourism Development

Corporation (ITDC) on the ground that it is not economically viable to run transport activities under the ITDC any longer;

(b) if so, the details thereof; and

(c) the reasons for the loss in the transport activity of ITDC and efforts made to curtail/reduce the losses?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SATYA PAL MALIK): (a) to (c). The role of ITDC has been of a catalyst in providing transportation needs at tourist destinations. It has, therefore, been the policy of ITDC to withdraw from such places where private or other transport operators come forward to cater to the transport needs of Tourists. Accordingly from 1983 onwards, ITDC closed down nine transport units and has further plans to reduce its fleet in the coming years so as to retain ultimately a hard core of about 50 vehicles at locations, commercially viable. The main reasons for the loss was provision of competitive transportation facilities by the small private operators/State Tourism Development corporations whose wage costs and overheads were lower.

Efforts are being made to reduce losses and improve performance by changing and enlarging the product mix besides laying more emphasis on tour and travel activity. For the year 1989-90, the Ashok Travels and Tours' profit is estimated to be of the order of Rs. 53 lakhs.

Loan from I.M.F.

10428. SHRI KALP NATH RAI: Will the Minister of FINANCE be pleased to state:

(a) the amount of loan granted by the International Monetary Fund to India during the last Financial year;